

Central Administrative Tribunal, Lucknow Bench, Lucknow

Original Application No. 528/2009

This the 19th day of February, 2010

Hon'ble Mr. Justice A.K. Yog, Member (J)

Km. Lagan Devi aged about 30 years d/o late Mahadev, R/o 14/115, Old Ice Factory, Udayganj (Murli Nagar), Lucknow.

Applicant

By Advocate: Sri R.K.Singh

Versus

1. Union of India through its Secretary, Department of Defence, Central Secretariat, New Delhi.
2. Engineer-in-Chief, Army Headquarters, Kashmir House, DHQ-PO, New Delhi.
3. Chief Engineer, HQ, Central Command, PIN-900450, c/o 56 APO
4. Chief Engineer, Headquarters, ACE (Works) Lucknow Zone, PIN-900450, C/o 56 APO.
5. Garrison Engineer E/M, 36, Lal Bahadur Shastri, Lucknow.

Respondents

By Advocate: Sri K.K.Shukla

ORDER (ORAL)

Hon'ble Mr. Justice A.K. Yog, Member (J)

Heard Sri R.K.Singh appearing for applicant Sri K.K.Shukla appearing on behalf of respondents.

2. This O.A. is being disposed of finally at admission stage.
3. Applicant seeks to challenge the impugned order dated 24.8.2009 (Annexure -1 of Compilation I). The applicant claim of compassionate appointment has been closed down under the aforementioned impugned order.
4. I have gone through the aforementioned order. According to the impugned order, 5% quota meant for compassionate appointment has already been exhausted ~~after consider the case of the applicant~~ as per criteria adopted by the Compassionate Appointment Committee. The applicant fails to point out any factual error or illegality which may warrant interference of the said order. O.A. has no merit. It is accordingly dismissed. No costs.


(A.K. Yog)
Member (J)